

**HIGH COURT OF UTTARAKHAND, AT NAINITAL**

**NOTIFICATION**

**No. 85/UHC/Stationery/2020.**

**Dated 02.04.2020**

Having considered the steps already taken by High Court of Uttarakhand to combat the impending threat of COVID-19 (corona virus) and considering the 21 days lockdown declared by the Government of India, in continuation with the High Court of Uttarakhand Notification No. 83/UHC/Stationery/2020, Dated 24.03.2020, whereby the Subordinate Courts of the State have been closed till 04.04.2020, High Court of Uttarakhand is pleased to direct that the Subordinate Courts will remain closed till 14.04.2020 with further directions that the orders regarding remand and bails work and matters of utmost importance/urgency issued *vide* the said Notification dated 24.03.2020, will continue to apply.

**By the Order**

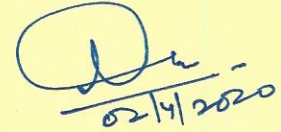
**---sd---**

(Hira Singh Bonal)  
Registrar General

**No. 1746/UHC/Stationery/2020 dated 02.04.2020**

Copy to following for information:-

1. Secretary General, Supreme Court of India, New Delhi
2. Joint Secretary, Ministry of Law and Justice, Govt. of India, Jaisalmer House, New Delhi.
3. Secretary (Law), Govt. of Uttarakhand, Dehradun.
4. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
5. Member-Secretary, UKSLSA, Nainital.
6. P.P.S. to Hon'ble the Chief Justice with request to place this Notification before His Lordship.
7. P.S./P.A. to Hon'ble Judge with a request to place this Notification before Their Lordships.
8. All the District Judges of the State.
9. Principal Judge/Judges of all the Family Courts of State.
10. All the Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars of the High Court.
11. All the Sections of the High Court.
12. OIC/NIC and System Analyst of the Court with the request to upload this Notification in the official website of High Court of Uttarakhand.
13. Joint Director, Government Press, Uttarakhand, Industrial Area, Ram Nagar, Roorkee with the request to publish this Notification in the next issue of the Gazette of Uttarakhand.
14. Guard File.



(Anuj Kumar Sangal)  
Registrar (Vigilance)